

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2033  
ANSWERED ON:20.07.2009  
GRANTS TO NGOS  
Baal Thiru Thalikkottai Rajuthevar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the total number of Non-Governmental Organisations (NGOs) received grants from the Government alongwith the number of NGOs out of the above being run by the Scheduled Castes (SCs) and Other Backward Classes (OBCs);
- (b) the funds allocated and released by the Government and National Backward Financial and Development Corporation to various States under various schemes for the welfare of SCs and OBCs during each of the last three years and the current year, State/UT-wise and scheme-wise;
- (c) whether all the States have utilised the said funds;
- (d) if so, the details thereof during the said period. State UT-wise and scheme-wise:and
- (e) if not, the reasons therefor alongwith the steps taken to ensure proper utilization of funds by the States?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) Total number of Non-Governmental Organizations (NGOs) which received grants under various schemes of the Ministry during 2008-09 is 1669. Financial assistance is provided to NGOs running projects for SC and OBC beneficiaries. The Ministry does not go into the caste composition of the members of the Management Committee of NGOs, which are either Societies or Trusts.
- (b) to (e) Information is being collected and will be laid on the Table of the House.